

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:4699
ANSWERED ON:07.08.2009
JIPSA HYDRO POWER PROJECT
Kashyap Shri Virender

Will the Minister of POWER be pleased to state:

- (a) whether the State Government of Himachal Pradesh and Central Water Commission have requested for a sum of Rs.35 crore for preparing Detailed Project Report (DPR) of Jipsa Hydroelectric Power Project;
- (b) if so, the details thereof;
- (c) the action taken by the Government in this regard; and
- (d) the reasons for the delay in the commissioning of this power project?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI)

(a) to (d) : In a meeting between officials of the Central and State Governments, a decision was taken that Central Water Commission (CWC) and Government of Himachal Pradesh would work out the details of investigation and preparation of Detailed Project Report (DPR) of Jipsa (Gyspa) hydroelectric storage project and the funding would, however, be made by CWC. CWC made a suggestion to the State Government of Himachal Pradesh to the above effect and further indicated that joint working would be cost effective and within the funds sanctioned to the CWC for investigation and preparation of DPR. Himachal Pradesh State Electricity Board (HPSEB) has, however, conveyed its view to engage some reputed international consultants/firms to prepare the DPR of the project. HPSEB has further indicated that the total estimated amount (Rs. 32.50 crore) for preparation of DPR would not be required in single installment but would be phased out and submitted to CWC. However, the requisite source for such funding of preparation DPR is not available with CWC. The project has since been included as a National Project, due to which funding for irrigation & drinking water components is to be made by the CWC.